

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 29 of 2001
(O.A. 1422/1997)

Date of order : 14.6.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. M.P. Singh, Administrative Member

SUDIPTA DAS & ORS.

VS.

UNION OF INDIA & ORS.

For the applicants : Mr. B.C. Sinha, counsel

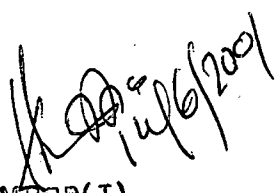
For the respondents : None

ORDER

Heard ld. counsel for the applicant. None appears for the respondents.

2. After hearing the ld. counsel for the applicants in the M.A., they are allowed to be added as interveners in this case. Accordingly, the M.A. 29/2001 stands disposed of. No order as to costs.


MEMBER(A)


MEMBER(J)